

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1196  
ANSWERED ON:30.11.2005  
APPROVAL OF NER PROJECTS  
Sarman Dr. Arun Kumar

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the North Eastern Region projects require prior approval of the Planning Commission;
- (b) if so, the reasons therefor;
- (c) whether some of the projects proposed to be taken up are pending for approval of the Planning Commission;
- (d) if so, the details thereof; and
- (e) the time by which these are likely to be cleared ? .

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) & (b): Projects in the North Eastern Region are taken up under both the Central and State Plans by the respective ministries and state governments as per the laid down procedure. Projects under Non-lapsable Central Pool of Resources (NLCPR) and NEC under the Ministry of Development of North Eastern Region (DoNER) are sanctioned by the Ministry as per the laid down guidelines and priorities fixed by the state government.

(c) to (e): Yes Sir, there are five projects, namely (1) System improvement scheme (Upgradation/improvement/construction of power transmission and distribution lines & substations); (2) Construction of Airport for operation of 50 Seater Aircraft at Pasighat, Arunachal Pradesh; (3) Regional Institute of Medical Sciences, Manipur (Phase-II) project; (4) Karbi Langpi Hydro Electric Project (2x50 MW), Assam; (5) Controlling of Jadhhal River in Dhemaji District, (Phase-I project), Assam falling under Power, Transport & Communication, Water Resources and Health sectors are at various stages of examination for `In principle` clearance. Final clearance would depend on technical suitability of the projects, likely availability of funds, etc.